

**High Court of Karnataka
Bengaluru, Dated 29-06-2020**

CLOSURE NOTIFICATION

It is hereby notified to the Litigant Public/ Learned Advocates/ Party-in-person/ Officers and Staff of the High Court of Karnataka, Principal Bench, Bengaluru that, the Judicial/Non-Judicial/Administrative functions of the High Court of Karnataka, Principal Bench, Bengaluru is hereby suspended for one day Viz., on June 30th 2020 for sanitization of entire High Court Complex, due to unavoidable circumstances.

By the Order of the Hon'ble Chief Justice

Sd/-
(Rajendra Badamikar)
Registrar General